

HIGH COURT OF SIKKIM
GANGTOK

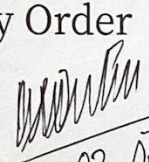
No. 11/Confdl/HCS

Dated: 03.06.2021

CIRCULAR

In continuation to Circular No. 10/Confdl/HCS dated 31.05.2021, it is hereby informed that the High Court of Sikkim and all the Subordinate Courts of the State will continue to function in terms of Circular No. 08/Confdl/HCS dated 15.05.2021 till 14th June 2021.

By Order


03.06.2021

(K.W. Bhutia)

REGISTRAR GENERAL

03.06.2021

